

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item No.47**

**IA No. 1251/106/22  
In**

**CP (IB) No. 183/Chd/Chd/2021**

**Under Section 94 & 106 IBC 2016**

**In the matter of:-**

Neeraj Bansal

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.12.2023.

Sd/-  
**Court Officer**

November 22, 2023  
*Mukta*